

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 163 of 2015 &  
IA Nos. 261 & 262 of 2015**

**Dated: 9<sup>th</sup> March, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**West Central Railway ..... Appellant(s)  
Versus  
Madhya Pradesh Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Ms. Geetanjali Mohan

Counsel for the Respondent(s) : Mr. C.K. Rai  
Mr. Paramhans for R.1

Mr. G. Umapathy  
Ms. R. Mekhala for R. 2 to 5

**ORDER**

Learned counsel for the appellant submits that she will be filing written submissions by 11.03.2016. She may do so after serving copy on the other side.

As agreed by learned counsel for the parties, list the matter for hearing on **29.03.2016.**

**(I.J. Kapoor)  
Technical Member  
ts/mk**

**(Justice Ranjana P. Desai)  
Chairperson**